

R.O.C.Nos.53090-A/2019-B2
and 11/2019-Con.B2



DISTRICT JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 144 / 2019

I

The Government in G.O.(Ms).No.209, Home (Courts II) Department, dated 26.04.2019 have issued orders sanctioning the constitution of one more Special Court at Chennai for trial of criminal cases related to elected Members of Parliament and Members of Legislative Assembly of Tamil Nadu, Chennai, presided by an Officer in the cadre of Sessions Judge (District Judge) :

Tmt.J.Shanthi, Sessions Judge, Special Court for trial of criminal cases related to elected Members of Parliament and Members of Legislative Assembly of Tamil Nadu, Chennai, is transferred and posted as Sessions Judge, Special Court No.II for trial of criminal cases related to elected Members of Parliament and Members of Legislative Assembly of Tamil Nadu, Chennai, in the newly sanctioned Court.

II

Thiru. G.Karunanithi, District and Sessions Judge-II, District Court, Kancheepuram, is transferred and posted as Sessions Judge, Special Court No.I for trial of criminal cases related to elected Members of Parliament and Members of Legislative Assembly of Tamil Nadu, Chennai, vice Tmt.J.Shanthi, transferred.

III

Thiru N.Ramanathan, X Additional Judge, City Civil Court, Chennai, who has been appointed on transfer as Chairman, Tamil Nadu Sales Tax Appellate Tribunal, Chennai in G.O.(D) No.115, Commercial Taxes and Registration (A1) Department, dated 05.07.2019, is transferred and posted as Chairman, Tamil Nadu Sales Tax Appellate Tribunal, Chennai, in the existing vacancy.

HIGH COURT OF MADRAS,
CHENNAI,
DATED: 08.07.2019.

Sd/- C.Kumarappan,
REGISTRAR GENERAL.